

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP NO. 329 (ND)/ 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
11.10.2017**

NAME OF THE COMPANY: M/s City One Travels Pvt. Ltd.

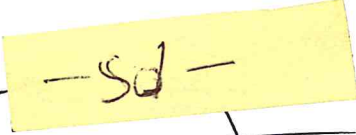
SECTION OF THE COMPANIES ACT: 252

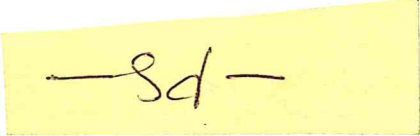
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Anuj Kumar Solanki, PCS

ORDER

Notice to the ROC, returnable on 3rd November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)